## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/166/2017

NAME OF THE PETITIONER(S)

: TUTICORIN LOGISTICS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

1) ANTONY CDUAR 2) B. Sarath babu

ACCOUNTANT For Patitions & My W\_
represensans of Roc, Chemai

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B. Garh

Chartered Accountant representing the petitioner present. Representative of ROC present and filed the report. Heard both the counsel. Order is reserved.

- sd -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

bc